

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 108
99/241- 242/ND/2023

IN THE MATTER OF:
Ms. Puja Khaneja and Ors.

...APPLICANT

Vs.

M/s. Om Innovation Call Services
Pvt. Ltd. and Ors

...RESPONDENT

Section
U/s 241-242

Order delivered on 09.08.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Mr. Satyajit Sarna, Mr. Rahul
Kukreja and Ms. Reaa Mehta,
Advs.

For the Respondent

:Mr. Saurabh Aggarwal and Mr.
Shresth Chaudhary, Advs. for R2.

ORDER

IA/278/2023

List this IA along with Company Petition No. 74/2023 on **11.08.2023**.

Matter will be heard in physical mode.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)